

HIGH COURT OF CHHATTISGARH, BILASPUR

Notice

No. **8430**/CPC/2026

Bilaspur, Dated **01**/05/2026

Hon'ble Supreme Court of India is upgrading the eCourts Services Mobile App from current version to version 4.0. The Version 4.0 marks a critical transition from the legacy Cordova hybrid framework to React Native v0.77.0 to ensure high performance and responsiveness under heavy data demands.

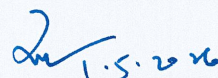
Its new features and Core Enhancements are as under:

1. **Technological Compliance:** The app now targets Android 14 (API level 34), ensuring continued availability on the Google Play Store for users with the latest hardware.
2. **Performance Upgrade:** The shift to a native rendering engine facilitates faster load times, smoother animations, and more efficient resource management.
3. **Ergonomic UI Redesign:** Following expert consultation, the interface features a minimalist design with a bottom-tab navigation menu for easier one-handed use.
4. **Functional Improvements:**
 - a) **Direct Order Access:** Clickable links within the "Case Status" screen allow users to view order PDFs directly.
 - b) **Case Conversion Tracking:** A new table enables users to view both old and new case numbers for converted cases.
 - c) **Personalization:** The "My Cases" section now utilises pagination (10 records per page) to resolve previous unresponsiveness and "page hanging" issues.
 - d) **Unified Quick Links:** All secondary services like ePay, NJDG, and eFiling are consolidated into a single "Quick Links" menu for intuitive navigation.
 - e) **Integrated with BHUVAN maps** for locating Court Complexes.

As directed by the eCommittee, Supreme Court of India, to safeguard user data, and ensure a seamless migration across all judicial tiers, **it is mandatory to take data backup of the mobile App. Users can use the "Export" feature in their current app to back-up their saved cases.** This is essential to prevent any data loss during the transition to the new React Native storage architecture.

To prevent data loss during the transition to version 4.0, the **stakeholders are requested to back-up their saved cases till May 4, 2026**, before the upgraded version goes live on **May 5, 2026**.

By Order of Hon'ble the Chief Justice



(Rajnish Shrivastava)
Registrar General